

### Central Food Safety Commission

120. SHRIMATI LAKSHMI PANABAKA : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the Government have any proposal to set up a Central Food Safety Commission to check the rampant adulteration in the entire food chain and issues relating to distribution of spurious Mustard Oil;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken to deal firmly with the adulteration menace in consumer products?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) to (c) A proposal from Government of Delhi requesting the Prime Minister to set up a National Food Safety Council headed by Prime Minister or a Senior Minister having twelve Ministers from different concerned Ministries is under consideration of the Ministry of Health, Govt. of India.

[Translation]

### Creche Centres

121. SHRI RAMPAL SINGH :  
SHRI RAJENDRA AGNIHOTRI :  
SHRI TEJVEER SINGH :  
DR. ASHOK PATEL :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have proposed to set up creche centres all over the country;

(b) if so, the details thereof; and

(c) the time by which the said scheme is likely to be implemented?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) and (b) The Government has sanctioned creche centres throughout the country under the following two schemes of the Department:

(i) Scheme of 'Assistance to Voluntary Organisations for Creches for Working and Ailing Women';

(ii) National Creche Fund Scheme.

A total of 14,925 creche centres have been sanctioned under both the schemes as per the availability of funds.

(c) The Scheme of Assistance to Voluntary Organisations for Creches for Working & Ailing Women is implemented from the year 1975 and the National Creche Fund Scheme which was set up on 21.3.1994 is being implemented from the year 1995-96.

### Naxalite Activities in States

122. DR. LAXMINARAYAN PANDEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of Madhya Pradesh has sent any scheme to Union Government to have check over the naxalite activities in the border areas of its neighbouring States Maharashtra and Andhra Pradesh;

(b) if so, the details thereof;

(c) the amount demanded by Madhya Pradesh in this regard; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) Government of Madhya Pradesh have sent an Action Plan for anti-Naxalite operations in the State, seeking Central financial assistance of an amount of Rs. 38.63 crores for providing mobility to the police force, protection of police personnel from land mines/explosions, upgradation of the communication system, providing modern equipment to the police personnel etc.

(d) The proposal is under consideration of the Government.

[English]

### Norms for Seats of Staff of KVS

123. SHRI SHANTILAL PURSHOTTAMDAS PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the norms of according seats of staff side of JCM of Kendriya Vidyalaya Sangathan of different recognised associations;

(b) whether the existing distribution conforms to these norms; and

(c) if not, the reasons therefor?